## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

**PETITION NUMBER** 

: CP/3/2016

NAME OF THE PETITIONER(S)

: Sharath Ramaraj and 2 Others

NAME OF THE RESPONDENT(S)

: M/S ikonzer Solutions Private Limited & 7 others

SECTION

: 397/398

SI.No. NAME (IN CAPITAL)

REPRESENTED BY

**SIGNATURE** 

MC. G. Sivachonkaran. counted to petitions

2) Ker S.V. RAMAKPEITNA GU. MOITAN KONAR

Consector Responsation 2 a.v. Mus

## **ORDER**

Counsels for both the parties are present. Counsel for R2 prayed for time to make compliance with the statutory requirements. At request, time is enlarged. Put up on 25.10.2017 at 10.30 A.M.

**MEMBER (TECHNICAL)** 

MEMBER (JUDICIAL)

ghk